

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1631
ANSWERED ON:19.11.2010
CENTRAL EXCISE REFUND CLAIMS
Bhujbal Shri Sameer

Will the Minister of FINANCE be pleased to state:

- (a) whether a large number of self-credits of Central Excise Refund Claims under area based exemption in Jammu and Kashmir have not been finalized;
- (b) if so, the details such claims pending finalization, year-wise; and
- (e) steps taken or proposed to finalise the pending self-credits early?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S.PALANIMANICKAM)

(a) & (b) The number of claims of self credit pending finalization, year wise under area based exemption in Jammu and Kashmir is given in the table below.

Year Number of self-credits
pending finalization

2007-08	Nil
2008-09	725
2009-10	1004
2010-11	1377

(c) A number of self-credits refund claims are pending for finalization/determination, interalia, due to disputes/litigation pending in appellate fora and Hon'ble High Court of Jammu and Kashmir as well as for adjudication. All efforts are being made for early decisions of the cases.